

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 229/15	TP 31/17	For filing application	433 (e)	State Bank of Travancore Vs. Cranes Software International ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) SHASHI KEERTHI S.V
9900843424

petitioner -

[Handwritten Signature]

ORDER

Counsel for Petitioner is present. He has filed application for substitution. Registry is directed to check and put up. List it on 25/10/2017.

[Handwritten Signature]
Member (T)

[Handwritten Signature]
Member (J)